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**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
BEFORE**

HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV

ON THE 29th OF JANUARY, 2024

MISC. PETITION No. 3584 of 2021

BETWEEN:-

1. ASHOK SINGH YADAV, AGED ABOUT 50 YEARS,
S/O SHRI DONGAR SINGH YADAV, R/O GANESH
GARDEN, NEAR YADAV DHARAMKANTA,
GADAIPURA, GWALIOR, (MADHYA PRADESH)
2. ANURAG DIXIT, AGED ABOUT 43 YEARS, S/O SHRI
GIRISH KUMAR DIXIT, R/O RAJENDRA PRASAD
COLONY, TANSEN ROAD, GWALIOR, (MADHYA
PRADESH)

.....PETITIONERS

(BY SHRI LOKENDRA SHARMA - ADVOCATE)

AND

1. JAGPAL SINGH, AGED ABOUT - 67 YEARS, S/O
FATEH SINGH, R/O SHEOPUR, DISTRICT
SHEOPUR, (MADHYA PRADESH)
2. ANGREJ SINGH, AGED ABOUT - 55 YEARS, S/O
BHAJAN SINGH, R/O SHEOPUR, DISTRICT
SHEOPUR, (MADHYA PRADESH)
3. KUSHWANT SINGH, S/O SHRI SHADIRAM JAAT
SIKKH, R/O CHAMBAL COLONY, SHEOPUR,
(MADHYA PRADESH)

.....RESPONDENTS

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*This petition coming on for admission this day, the court passed the
following:*

ORDER

Learned counsel for the petitioners submits that he wants to withdraw the

petition with liberty to raise grievances, when occasion arises and order may be passed accordingly.

In view of above, petition is **dismissed as withdrawn** with aforesaid liberty.

(RAJENDRA KUMAR-IV)
JUDGE

Arun*

